

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**OA No. 101/2019
MA No. 3431/2019**

This the 22nd day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Brahm Singh, S/o Lt. Sh. Karan Singh
Aged about 58 years,
Group-B, Post-Asstt. Engineer
R/o H. No. 85, Pocket F-24,
Sector-7, Rohini, Delhi-110085. ...Applicant

(By Advocate: Dr. Ashwani Bharadwaj)

VERSUS

1. North Delhi Municipal Corporation
Through its Commissioner
4th Floor, Dr. SP Mukherjee, Civic Centre, Delhi.
2. South Delhi Municipal Corporation
Through its Commissioner
9th Floor, Dr. SP Mukherjee,
Civic Centre Delhi. ... Respondents

(through Sh. H.K. Gangwani)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

Heard.

MA No. 3431/2019 filed seeking leave of the Tribunal for withdrawal of the OA No. 101/2019 is allowed.

Accordingly, the OA is dismissed as withdrawn. No costs.

**(A.K. Bishnoi)
Member (A)**

**(S.N.Terdal)
Member (J)**

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